

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

REVISED CAUSE LIST (CORRECTED) DATED 22.03.2023

COURT OF REGISTRAR

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

11:30 A.M.

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 1156 of 2023 in I.A. No. ___ of 2023 in Comp. App. (AT) (Ins) No. 1220 of 2022	Ashok Sethi Vs. Ugro Capital Ltd. & Anr.	Arvind Kr. Jadon
2.	I.A. No. 1157 of 2023 in Comp. App. (AT) (Ins) No. ___ of 2023	Surinder Pal Singh & Ors. Vs. Spaze Towers Pvt. Ltd.	Aditya Sharda
3.	I.A. No. 1179 of 2023 in Comp. App. (AT) (Ins) No. ___ of 2023	Prashant Agarwal Vs. Iserve Solutions & Services Pvt. Ltd. & Anr.	Ekta Choudhary
4.	I.A. No. 1163 of 2023 in Comp. App. (AT) No. ___ of 2023	Ashmeet Singh Vs. MSD Telematics Pvt. Ltd. & Ors.	Sidharth Chopra
5.	I.A. No. 1175 of 2023 in Comp. App. (AT) (Ins) No. ___ of 2023	Bee Tee Credit & Marketing Pvt. Ltd. & Anr. Vs. Ashok Arora Liquidator for Metro Management Services Pvt. Ltd.	Nibruti Samal

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By order
-sd/-
Assistant Registrar